

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

LOK SABHA

**UNSTARRED QUESTION NO. 5297.
TO BE ANSWERED ON WEDNESDAY, THE 05th APRIL, 2023.**

FDI

5297. SHRI N. REDDEPPA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the details of the Scheme for Investment Promotion aimed at encouraging investment into the country along with enhancing international co-operation for promoting FDI and capacity building including the details of progress made in this respect; and
- (b) the State/UT-wise details thereof along with the details of progress made in the State of Andhra Pradesh?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a): Department for Promotion of Industry & Internal Trade (DPIIT) has been entrusted with the task of attracting domestic and foreign investments into the country. With an aim to achieve this objective, the 'Scheme for Investment Promotion' a Central Sector Scheme was launched. The Central Government has approved for continuation of the Scheme for Investment Promotion (SIP), a Central Sector scheme, for the duration of five years (i.e. FY 2021- 22 to 2025-26) with a financial outlay of INR 970 crore.

The components of the Scheme for Investment Promotion include Investor targeting & facilitation – Domestic & International activities, Investment promotion - Amplification & outreach activities and Project management activities.

The Government has been taking various initiatives with the objective of improving the competitiveness of the private and public sector in the country, facilitating their integration into the global value chains, and enabling them to better compete in global markets. To increase the investment inflow, under 'Scheme for Investment Promotion' various initiatives and reforms have been undertaken. Some of the initiatives are PLI, Make in India for supporting champion sectors and sub-sectors, setting up of an Empowered Group of Secretaries and Project Development Cells, creating a GIS based Industrial Information System and National Investment Clearance Cell amongst others.

Measures taken by the Government have resulted in increased FDI inflow in the country. FDI inflow in India stood at USD 36.05 billion in 2013-14 and has continuously increased since then. India registered its highest ever annual FDI inflow of USD 84.84 billion (provisional figures) in the financial year 2021-22. These trends in India's FDI are an endorsement of its status as a preferred investment destination amongst global investors.

Financial year-wise details of total FDI inflow in the country which includes equity inflow, reinvested earnings, other capital, and equity capital of incorporated bodies, is given below

S.No.	Financial Year	Total FDI inflow (in US\$ billion)
1.	2019-20	74.39
2.	2020-21	81.97
3.	2021-22 (P)	84.84
4.	2022-23 (P) (upto December, 2022)	55.27

(P)- Data is provisional. Subject to finalization by RBI.

- (b): State-wise data is being maintained since October, 2019 **only** for FDI equity inflow. It excludes reinvested earnings, other capital, and equity capital of incorporated bodies. Accordingly, State/UT wise details of FDI equity inflow reported in the country since October, 2019 to December, 2022 including the state of 'Andhra Pradesh' are enclosed as **Annexure**.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA
USTARRED QUESTION NO. 5297 FOR ANSWER ON 05.04.2023STATE WISE & FINANCIAL YEAR WISE FDI EQUITY IN FLOW FROM October 2019 TO
December 2022

Amount in USD million						
Sr.No.	State Name	2019-20 (From OCT 2019)	2020-21	2021-22	2022-23 (Till DEC 2022)	Cumulative FDI equity inflow
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	ANDHRA PRADESH	201	86	225	248	760
2	ARUNACHAL PRADESH	1	5	-	-	6
3	ASSAM	3	11	4	2	20
4	BIHAR	6	45	116	47	214
5	CHANDIGARH	4	10	51	11	76
6	CHHATTISGARH	0	0	1	1	2
7	Dadra and Nagar Haveli and Daman and Diu	3	5	142	18	168
8	DELHI	3998	5471	8189	6114	23773
9	GOA	65	16	37	12	130
10	GUJARAT	2591	21890	2706	4141	31328
11	HARYANA	727	1697	2798	2010	7233
12	HIMACHAL PRADESH	12	11	138	20	180
13	JAMMU AND KASHMIR	-	0	0	1	1
14	JHARKHAND	1852	792	6	5	2656
15	KARNATAKA	4289	7670	22072	8773	42804
16	KERALA	57	212	348	143	760
17	LADAKH	-	0.03	0.14	0.06	0.22
18	MADHYA PRADESH	76	207	209	31	521
19	MAHARASHTRA	7556	16170	15439	10766	49930
20	MEGHALAYA	-	-	1	-	1
21	NAGALAND	-	-	0	-	0
22	ODISHA	13	20	95	28	157
23	PUDUCHERRY	0	58	0.19	4.44	63
24	PUNJAB	97	644	127	27	895
25	RAJASTHAN	189	272	707	764	1933
26	TAMIL NADU	1006	2323	3003	1890	8223
27	TELANGANA	680	1155	1607	1081	4523
28	TRIPURA	-	0.43	0.13	-	0.56
29	UTTAR PRADESH	243	422	217	369	1250
30	UTTARAKHAND	15	5	104	3	127
31	WEST BENGAL	191	415	428	238	1272
32	State Not Indicated	7	20	1	-	28
	Total:	23881	59636	58773	36746	179036

Note-Total FDI inflow includes equity inflow, equity capital of unincorporated bodies, re-invested earnings, and other capital. Sector/State/Country-wise details are maintained only for equity component of FDI inflow.